

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are being made with immediate effect :

S. No.	Name & Rank/Grade of the Official	From	To
1.	Amit S/o Sh. Mohar Pal (Newly Appointed)	Process Server in the Office Pool, Admin. Branch-III Distt: Central THC	Process Server in the Nazarat Branch Distt: South Saket
2.	Sunil Kumar S/o Sh. Dharmbir (Newly Appointed)	Process Server in the Office Pool, Admin. Branch-III Distt: Central THC	Process Server in the Nazarat Branch Distt: South-West Dwrka
3.	Vijay Kumar Paliwal S/o Sh. Jaipal Singh Paliwal (Newly Appointed)	Process Server in the Office Pool, Admin. Branch-III Distt: Central THC	Process Server in the Nazarat Branch Distt: Shahdara KKD
4.	Vivek Kumar Shrivastav S/o Sh. Birendra Kumar Shrivastav (Newly Appointed)	Process Server in the Office Pool, Admin. Branch-III Distt: Central THC	Process Server in the Nazarat Branch RACC
5.	Deepanshu Sharma S/o Sh. Jitender Sharma (Newly Appointed)	Process Server in the Office Pool, Admin. Branch-III Distt: Central THC	Process Server in the Nazarat Branch Distt: East KKD
6.	Rohit Kumar S/o Mahesh Kumar (Newly Appointed)	Process Server in the Office Pool, Admin. Branch-III Distt: Central THC	Process Server in the Nazarat Branch Distt: North-East KKD
7.	Dinesh Kumar S/o Sh. Jagbir singh (Newly Appointed)	Process Server in the Office Pool, Admin. Branch-III Distt: Central THC	Process Server in the Nazarat Branch Distt: West THC
8.	Jatin Siwas S/o Sh. Hari Ram Siwas (Newly Appointed)	Process Server in the Office Pool, Admin. Branch-III Distt: Central THC	Process Server in the Nazarat Branch Distt: New Delhi PHC
9.	Sudhir Kumar Roy S/o Sh. Rajender Kumar Roy (Newly Appointed)	Process Server in the Office Pool, Admin. Branch-III Distt: Central THC	Process Server in the Nazarat Branch Distt: North Rohini
10.	Himanshu Yadav S/o Sh. Mahesh Kumar (Newly Appointed)	Process Server in the Office Pool, Admin. Branch-III Distt: Central THC	Process Server in the Nazarat Branch Distt: North-West Rohini

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.

GIRISH KATHPALIA
29.4.23

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

33067 - 33/20
No...../ADMIN-III/Central/P&T/2023 Dated, Delhi the 27.04.23

Copy forwarded for information and necessary action to:-

1. The Ld. Principal District & Sessions Judges concerned Delhi/New Delhi.
2. The Ld. Administrative Civil Judges concerned Delhi/New Delhi.
3. Branch Incharges concerned, Nazarat Branch, Delhi/New Delhi
4. The DDOs, Accounts Branches concerned for further necessary action, as per rules.
5. The Administrative Officers (Judicial)/Branch In-Charges, concerned Administration Branch, Delhi/New Delhi.
6. Dealing Officials, Personal File, Administration Branch- III, Central, Tis Hazari, Delhi.
7. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
8. The Officials concerned for immediate compliance.
9. Dealing Officials, Layers and ACR Cell (HQs), Delhi are hereby directed for necessary updation of records as per rules.
10. Dealing Officials, Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi with the direction for uploading the said order on the official Website of District Court.


(Anju Bala)

Branch Incharge

O/o the PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI